

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 32/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 24th July, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Jet Airways (India) Ltd., Siroya Centre, Sahar Airport Road, Andheri (East), Mumbai-400099.	F. No. DRI/MZU/ CI/ Int-169/2018 dated 05.07.2019.	Principal Commissioner/ Commissioner of Customs (Import), Mumbai Zone-III, Air Cargo Complex, Sahar, Andheri (East), Mumbai. Principal Commissioner/ Commissioner of Customs (Import), New Custom House, New Delhi. Principal Commissioner/ Commissioner of Customs, Airport & Air Cargo Commissionerate, Kempegowda International Airport, Bengaluru. Joint/Additional Commissioner of Customs (Import), O/o the Principal Commissioner of Customs, GST Bhavan, L. B. Stadium Road, Basheerbagh, Hyderabad. Assistant/Deputy Commissioner of Customs (Chennai-VII), New Custom House, GST Road, Meenambakkam, Chennai. Assistant/Deputy Commissioner of Customs (Airport & Administration), Custom House, Kolkata.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

2.	M/s Akamai India Networks Pvt. Ltd., Embassy Golf Links Business Park, Ground Floor, Augusta Building, Off. Intermediate Ring Road, Bangalore-560071.	DRI F. No. DRI/BZU/S-IV/ Enq-9/Int-Nil/ 2019 dated 26.06.2019 (SCN No. 34/2019).	Principal Commissioner/ Commissioner of Customs, Airport and Air Cargo Complex, Devanahalli, Bangalore. Principal Commissioner/ Commissioner of Customs, City Commissionerate (ICD Whitefield), C. R. Building, Queens' Road, Bangalore.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
3.	Sh. Gurneet Pal Singh, Proprietor, M/s G. R. Pahwa Enterprises, Ganpati Estate, Opp. Electricity Off., Focal Point, Tibba, Vill. Dharoar, Sahnewal, Punjab-141120 and 8 others.	F. No. DRI/AZU/GRU/SKO-G.R. Pahwa/ (Int-11/2018)/2019 dated 28.03.2019.	Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla. Joint/Additional Commissioner of Customs, Mundra Custom House, Kutch	Joint/Additional Commissioner of Customs, Kandla Custom House, Kutch (For Sl. No. 3 to 8 of the table)
4.	Sh. Virbhadra Rao Illa, Proprietor, M/s Shree Sanari Shipping, P&P Plaza, Plot No. 314, Ward 12B, LIC Street, Gandhidham, Kutch-370201 and 6 others.	F. No. DRI/AZU/GRU/Sanari Petro/Int-6/20/ 2018 dated 28.03.2019	Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	
5.	M/s Jai Mata Chintpurni Impex (Proprietor: Sh. Vishal Khanna), 11/1, 2 nd Floor, Punjabi Bagh Extension, New Delhi-110026 and 6 others.	F. No. DRI/AZU/GRU/SKO-JMCI/ Int-9/2018 dated 28.03.2019.	Joint/Additional Commissioner of Customs, Kandla Custom House, Kutch	
6.	M/s Jan Priya Energy, Delhi Gate A Road, Near Vijaya Bank, Peer Jado Mohalla, Nagaur, Rajasthan-341001 and 7 others.	F. No. DRI/AZU/ GRU-3/SKO-Janpriya/(Int-12/ 2018)/2019 dated 26.02.2019.	Joint/Additional Commissioner of Customs, Kandla Custom House, Kutch.	
7.	Sh. Hetram Goyal, Proprietor, M/s V. V. Enterprises, B-9/85, 1 st Floor, Sector-5, Rohini, Delhi-110085 and 8 others.	F. No. DRI/AZU/GRU/SKO-V.V. Ent./Int-9/2018 dated 26.03.2019	Joint/Additional Commissioner of Customs, Kandla Custom House, Kutch	
8.	M/s Shagun Enterprises (Proprietor: Sh. Tinku Gupta), 323, B-4, Sector-8, Rohini, New Delhi-110085 and 6 others.	F. No. DRI/AZU/GRU/SKO-Shagun/(Int-10/ 2018)/2019 dated 28.03.2019	Joint/Additional Commissioner of Customs, Kandla Custom House, Kutch	

9.	M/s ABB India Ltd., 22A, Shah Industrial Estate, Off. Veera Desai Road, Andheri (W), Mumbai-400053 and Sh. Haresh Dulera, Manager-Import & Export, M/s ABB India Ltd., 22A, Shah Industrial Estate, Off. Veera Desai Road, Andheri (W), Mumbai-400053	F. No. DRI/MZU/ F/Int- 55/2017 dated 22.03.2019.	Principal Commissioner/ Commissioner of Customs, Air Cargo Complex, Sahar, Andheri (East), Mumbai Assistant/Deputy Commissioner of Customs, Air Cargo Complex, Devanahalli, Bengaluru.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 9 and 10 of the table).
10.	M/s Schneider Electric Infrastructure Ltd., Milestone 87, Vadodara Halol, Highway, Kotambi, Jarod, Vadodara, Gujarat-391510.	F. No. DRI/MZU/ F/Int- 54/2017 dated 05.07.2019.	Principal Commissioner/ Commissioner of Customs, Air Cargo Complex, Sahar, Andheri (East), Mumbai. Principal Commissioner/ Commissioner of Customs (Chennai-I), New Custom House, Meenambakkam, Chennai. Principal Commissioner/ Commissioner of Customs (Airport & Administration), Custom House, Kolkata. Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad. Joint/Additional Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi. Assistant/Deputy Commissioner of Customs, Bengaluru Air Cargo Complex, Devanhalli, Bengaluru.	
11.	M/s Pranav Exports, Tirupur	F. No. SIIB/DRI/ 25/2018- Cus dated 06.03.2019	Joint Commissioner of Customs, Custom House, Cochin.	Joint/Additional Commissioner of Customs, Custom House, Cochin (For Sl. No. 11 to 13 of the table).
12.		F. No. S.Misc.52/ 2018 DBK (ACC) dated 13.11.2018.	Deputy Commissioner of Customs, Chennai Air Cargo Complex, New Custom House, Meenambakkam, Chennai	
13.		C. No. VIII/20/2545/2018 BRC dated 29.11.2018	Deputy Commissioner of Customs, St. John ICD, Custom House, Tuticorin.	

14.	M/s Jungheinrich Lift Truck India Pvt. Ltd., 203/204, 2 nd Floor, Delphi A-Wing, Central Avenue, Hiranandani Business Park, Powai, Mumbai-400076 and 3 others.	F. No. DRI/BZU/ S-IV/Enq-12/(Int-05)/2017 dated 19.06.2019 read with corrigendum dated 15.07.2019. (SCN No. 35/2019 DRI-BZU)	Principal Commissioner/ Commissioner of Customs (III), Import, Air Cargo Complex, Sahar, Andheri (East), Mumbai.	Principal Commissioner/ Commissioner of Customs (III), Import, Air Cargo Complex, Sahar, Andheri (East), Mumbai.
			Principal Commissioner/ Commissioner of Customs, Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad.	
15.	M/s Titan Company Limited, Integrity, No. 193, Veerasandra, Electronic City, PO-Hosur, Main Road, Bengaluru-560100.	F. No. DRI/LZU-CI/26/Enq-14 (Int-0)/2017 dated 28.06.2019 read with corrigendum dated 15.07.2019.	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
			Principal Commissioner of Customs, Air Cargo Complex, Kempegowda International Airport, Devanahalli, Bengaluru	
			Principal Commissioner of Customs (Air Cargo), Chennai-VII, New Custom House, Meenambakkam, Chennai.	
			Commissioner of Customs (Chennai-II), Custom House, Chennai.	

[F. No. DRI/HQ-CI/50D/CAA-26/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/ Additional Director General, DRI- Ahmedabad, Bangalore, Chennai, Lucknow and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*